

workmen in Eastern Railway and state:

(a) the number of regular posts of Gangmen and Khalasis sanctioned and operated under the Chief Engineer (Construction) Eastern Railway in 1980;

(b) the number of such staff absorbed against available vacancies in construction Department and in open line separately; and

(c) the number of such staff handed over along with the assets made over by Construction Department, in Dhanbad Division, Eastern Railway since 1963 to 1980, with work-wise break-up.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

City Booking Office for Dhanbad

4462. SHRI SHIBU SOREN: Will the Minister of RAILWAYS be pleased to state the action taken by the Railway Administration to materialise the decisions of 58th D.R.U.C.C. meeting at Dhanbad Division, Eastern Railway:—

(i) opening of City Booking Office for Dhanbad town (ii) extension of parcel Offices at Pathardih and Lodna, (iii) Provision of some reserved seat quota at Dhanbad in 133UP/134 Dn. Howrah-Ahmedabad Special trains, (iv) steps taken by the administration to improve punctuality of Passenger Trains particularly in Branch Lines; and (v) Provision of Super Fast train between Dhanbad and Tata via 'Adra-Bhojudih'?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) The survey to

assess the need of a City Booking Office for Dhanbad has been completed and the same is under examination of the Railway Administration.

(ii) Neither was such a proposal received in the D.R.U.C.C. meeting, nor is it under consideration.

(iii) The number of tickets issued at Dhanbad for Ahmedabad and stations *en-route* (via Howrah) does not justify the allotment of reserved quota by 134 Dn. at Dhanbad. Demands for reservations received at Dhanbad station by this train are satisfied by sending reservation messages to Howrah.

(iv) Constant efforts are being made to improve the punctuality of trains and the assistance of State Government has been sought to curb the incidence of alarm-chain pulling, disconnection of hose-pipe, etc. which adversely affect punctual running of trains.

(v) A study of sale of tickets was undertaken to ascertain the volume of traffic between the Dhanbad-Tata via Adra-Bhojudih. The traffic over this section does not justify introduction of a new train. Besides this, adequate terminal facilities are not available at Dhanbad to deal with any additional traffic.

Promotions made between 15th October, 1979 and 14th November, 1980

4463. SHRI T. M. SAWANT: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of promotions made in various departments between 15th October, 1979 and 14th November, 1980;

(b) the number of promotions made by each department in each category and each grade including workshops/stores and constructions units, wheel and axle plant, Bangalore;

(c) how many belong to Scheduled Caste and Scheduled Tribe Communities in each grade and category;

(d) whether 40 points Roster was taken note of at the time of making promotions;

(e) the number of vacancies reserved for Scheduled Castes and Scheduled Tribes consumed by other communities candidates; and

(f) whether the Ministry of Railways propose to treat the vacancies consumed by other communities as carry forward vacancies in favour of Scheduled Castes/Tribes.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (f). The information is being collected from various Zonal Railways/Production Units and will be laid on the Table of the Sabha.

Irregularities by Director, CRRI, New Delhi

4464. SHRI E. BALANANDAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received representations from the Central Road Research Institute (CRRI) Staff Association New Delhi alleging the high-handedness, anti-workers attitude and other irregularities of the Director, CRRI, New Delhi;

(b) whether Government are aware that the leaders of the Association have recently been victimised by the Director, CRRI; and

(c) what steps have been taken to restore normalcy in CRRI and also to meet the genuine demands of the CRRI Staff Association?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) Yes, Sir.

(b) It is not correct to say that leaders were victimised. Only three members of staff who prevented senior officers from doing their official duty, were given charge sheets to explain the position.

(c) All genuine demands which can be met under the rules have been accepted and implemented viz. over sixty Class IV staff have been confirmed in their posts and, wherever possible, departmental promotions have been given.

News Item Captioned Costly Wards

4465. SHRI R. L. BHATIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention have been drawn to the news item captioned "Costly Ward" appearing in the *Patriot* of the 24th November, 1980;

(b) if so, the total expenditure being incurred on the guarding of the 'brain scanner' at the All India Institute of Medical Sciences, New Delhi;

(c) whether Doctors and technicians have been fully trained to handle this ultra-scientific contraption and if so, where and how many; and

(d) the manner in which this equipment is being used and whether any charges are levied in this behalf and if so, what?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) No special expenditure is incurred in guarding the brain scanner by the All India Institute of Medical Sciences, New Delhi. The security of the Institute is maintained as a whole.

(c) Yes. The doctors and technicians of the Institute are fully trained to handle this equipment. Four